

**Central Administrative Tribunal
Principal Bench, New Delhi**

MA No. 3050/2016

In

CP No.458/2015

in

OA No.1446 /2007

New Delhi, this the 30th day of March, 2017

Hon'ble Mr. P.K. Basu, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

1. Amit Barat & Ravi Barat (LRs)
S/o Shri Omio Kumar Barat (since deceased)
Retd. Sr. Loco Inspector
Northern Railway, Lucknow,
R/o E-3/53, Geeta Palli Alambagh,
Lucknow-224 005.
2. Shri Moinuddin Khan
S/o Late Maimullah Khan,
Retd. Sr. Loco Inspector
Northern Railway, Lucknow,
R/o 548, GHA/75, Brij Bihar
Brij Bihar Colony, Teji Khera,
Manak Nagar,
Lucknow-226011 (UP)
3. Shri Ganpati
S/o Late Sri Sukh Lall,
Retd. Sr. Inspector
Northern Railway,
Pratapgarh
R/o ED-1/598, Sector D-1
L.D.A. Colony,
Kanpur Road, Lucknow-226012(UP)
4. Shri Bhagwan Das,
S/o Late Sri Gangadin,
Retd. Loco Inspector,
Northern Railway, Lucknow.
R/o 923 B-11, Manas Nagar,
Gol Khirki , Krishna Nagar,
Lucknow (UP).226023

5. Shri Shamimuz Zafar
S/o Late Latif Ahmad,
Retd. Sr. Loco Inspector,
Northern Railway Diesel Shed,
Alambagh, Lucknow,
R/o 551, GA/61
Old Sardari Khera,
Alambagh, Lucknow (UP)
6. Shri Ram Shankar Sharma
S/o Late Shri Niranjan Lal Sharma
Retd. Sr. Loco Inspector
Northern Railway Diesel Shed
Alambagh, Lucknow,
R/o 61-A, Malviya Estate,
Vijay Nagar, Alambagh, Lucknow (UP)
7. Shri Bhagwan Prasad,
S/o Late Shri Nar Singh Bahadur,
Retd. Sr. Loco Inspector
Northern Railway, Lucknow
Rtd. 568/471-A, Kailash Puri,
Alambagh, Lucknow, (UP) 226005
8. Shri Bhagwan Prasad Srivastava
S/o Late Shri Raghbir Prasad Srivastava
Retd. Sr. Loco Inspector
Northern Railway, Lucknow
R/o C-2/135, Sector-H
L.D.A. Colony,
Kanpur Road, Lucknow 12 (UP)
9. Shri Gyan Chand Kalyan
Shri Late Amar Nath Kalyan,
Retd. Sr. Loco Inspector
Northern Railway, Lucknow
R/o 559 Kha/165, Sri Nagar,
Singar Nagar, Alambagh, Lucknow-5(UP).
10. Smt. Jamila Victor
(Legal Representative)
W/o Late Sanjeet Victor
Retd. Sr. Loco Inspector
Northern Railway, Lucknow
R/o 466/59-B-1
Mohalla Peer Bulkhara, Hardoi Road Chowk,
Lucknow (UP)Applicants.

(By advocate: Sh.P.K. Ghosh)

Versus

Union of India, through

1. Sh. A.K. Mittal
Chairman,
Railway Board,
Rail Bhawan, New Delhi.
2. Sh. A.K. Puthia
General Manager,
Northern Railway, Baroda House,
New Delhi.
3. Sh.A.K. Lahoti
Divisional Railway Mangar,
Northern Railway,
Lucknow-226001. Respondents

(By Advocate: Sh. A.K. Srivatava)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

MA No.3050/2016 has been filed by the learned counsel for the applicant for revival of the Contempt Petition No.458/2015 in OA No.1446/2007.

2. Learned counsel for the respondents states that operation of the impugned final judgment dated 09.10.2015 in W.P.C No.4806/2008 in RP No. 386/2015 passed by the Hon'ble High Court has been stayed by the Hon'ble Supreme Court.

3. In this view of the matter, the MA NO. 3050/2016 filed for revival of the Contempt Petition is dismissed with liberty to the applicants to revive this application after the final judgment of the Apex Court.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member A)

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